

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 8**  
**(IB)-654(PB)/2019**

**IN THE MATTER OF:**

Mr. Vishal fabrics & Ors. .... Petitioner/Applicant  
Vs.  
M/s. Avj Developers (India) Pvt. Ltd. .... Respondent

**Order under Section 7 of Insolvency and Bankruptcy Code, 2016 (CIRP)**

**Order delivered on 24.05.2023**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**(HEARING THROUGH PHYSICAL AND VC MODE)**

**PRESENT:**

For the Applicant : Adv. Aadil Khan, Adv. Nikhil Verma a/w Mr. Shyam, Adv. Harimohana N., Adv. Chandreyee Maitra, Adv. Tejaswi Bhanu, Adv. Astha Chetan, Adv. Vrinda Mishra  
For the SRA : Adv. Ambuj Tiwari  
For the RP : Adv. Mani Gupta, Adv. Aman Choudhary, Adv. Sonali Jain, Adv. Saumya Upadhyay, Adv. Sreemantini Mukharjee a/w Mr. Vivek Kumar (RP)  
For the IIFL : Sr. Adv. Amit Singh Chadha, Adv. Suresh Dobhal, Adv. Shikhar Kumar  
For the GNOIDA : Adv. U. N. Singh  
For the NPCL : Adv. Prabudh Vidyarthi

**ORDER**

**IA-1690/2021, IA-606/2023, IA-1751/2022, IA-1153/2022, IA-5385/2021, IA-4827/2021, IA-5365/2021, IA-6135/2022, IA-4594/2021, IA-5586/2021, IA-3245/2021, IA-5461/2021, IA-4696/2021, IA-4523/2021, IA-5727/2021, IA-5854/2021, IA-49/2023, IA-2505/2020, IA-940/2021, IA-2326/2021, IA-2899/2021, IA-5139/2020, IA-3239/2021, IA-64/2022, IA-144/2022, IA-936/2022, IA-939/2022, IA-4764/2022, IA-4773/2022, IA-5681/2021, IA-2404/2022, IA-1727/2022, IA-4416/2022, IA-3741/2021, IA-5095/2021, IA-1490/2022, IA-5212/2022, IA-2406/2022**

Heard Ld. Counsels for the parties.

Pleadings to be completed before the next date of hearing.

List the matter **on 25.07.2023.**

-Sd-

**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

-Sd-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

**ANAND DUBEY**